

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction )

Appeal No. 188 of 2011 &  
IA Nos. 281, 282 & 294 of 2011

Dated: 23<sup>rd</sup> January, 2012

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

Lanco Budhil Hydro Power Pvt. Ltd. ...Appellant

Versus

H.E.R.C. & Ors. ...Respondents

Counsel for the Appellant(s) : Mr. Akhil Sibal,  
Mr. Adit S. Pujari  
Mr. Salim A. Inamdar

Counsel for the Respondent (s): Mr. M.G. Ramachandran Mr. Apoorve Karol,  
Mr. Chirag Kher for R-2  
Mr. Ravi Prakash & Mr. Varun Pathak  
for R.3

**ORDER**

We have heard the learned counsel for the Appellant.

Post the matter for further hearing on **06.02.2012.**

( Rakesh Nath )  
Technical Member

(Justice M. Karpaga Vinayagam)  
Chairperson

Vs/ts